

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD**  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

**SUB: TELANGANA STATE LEGAL SERVICES AUTHORITY, HYDERABAD – MEDIATION** – "Programme on Referral Judges" for local Judicial Officers of Hyderabad District on 20.09.2015 at 10.30 a.m. at Telangana State Legal Services Authority, Nyaya Seva Sadan, City Civil Court Premises, Hyderabad – Nomination of all the Judicial Officers working in the Units of City Civil Courts, City Small Causes Courts and Metropolitan Sessions Courts, Hyderabad except Sri M.Venkataramana, Sri B.V.L.N.Chakravarthy and Sri D.Ramakanth - **ORDERS - ISSUED.**

**REF:** Letters ROC.No. 4019/TLSA/2015, dated 01.09.2015 & 08.09.2015 from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

**ORDER ROC.No. 5384/2015-B.SPL., DATED:14.09.2015**

**The High Court is pleased to pass the following Order:**

All the local Judicial Officers working in the Units of City Civil Courts, City Small Causes Courts and Metropolitan Sessions Courts, Hyderabad, *except Sri M.Venkataramana, Prl. Special Judge for CBI Cases, Hyderabad, Sri B.V.L.N.Chakravarthy, XXI Addl. Chief Metropolitan Magistrate, Hyderabad and Sri D.Ramakanth, IV Addl. Chief Metropolitan Magistrate, Hyderabad, are hereby nominated* to participate in the Awareness Programme on Mediation and Referral Judges proposed to be conducted on 20.09.2015 at Telangana State Legal Services Authority, Nyaya Seva Sadan, City Civil Court Premises, Hyderabad. The nominated officers are directed to report at the venue on 20.09.2015 at 10.30 a.m.

The Chief Judge, City Civil Court, Hyderabad, Chief Judge, City Small Causes Court, Hyderabad and Metropolitan Sessions Judge, Hyderabad, are directed to communicate this order to all the local Judicial Officers working in the Units as stated above for their participation in the above said programme on 20.09.2015.

  
**REGISTRAR (VIGILANCE)**

**To**

1. The Member Secretary, Telangana State Legal Services Authority, City Civil Court Premises, Hyderabad.
  2. The Central Project Coordinator, High Court of Judicature at Hyderabad  
**(With a request to direct the concerned to place the proceedings in the High Court's Website under general information).**
  3. The Director, A.P. Judicial Academy, Secunderabad.
  4. The Chief Judge, City Civil Court, Hyderabad.
  5. The Chief Judge, City Small Causes Court, Hyderabad.
  6. The Metropolitan Sessions Judge, Hyderabad.
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